

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20781-20782/2001

(From the judgement and order dated 14/09/2001 in CWJC No. 1253/1991 &amp; CWJC No. 3691/1991 of The HIGH COURT OF PATNA)

BINOD KUMAR GUPTA &amp; ORS.

Petitioner(s)

VERSUS

RAM ASHRAY MAHOTO &amp; ORS.

Respondent(s)

(With appln(s) for substitution,c/delay in filing substitution appln. and prayer for interim relief )(For FD)

Date: 11/03/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL  
HON'BLE MR. JUSTICE C.K. THAKKERFor Petitioner(s) Mr. P.S.Mishra,Sr.adv.  
Mr. U.Mishra,adv.  
Mr. T.H.Vardhan,Mr. A.C.Mishra,  
Mr. D.K.Jha and  
Mr. S. Chandra Shekhar,Advs.For Respondent(s) Mr. Rudreshar Singh,adv.  
Mr. Shishir Pinaki,adv.  
Mr. Sanjay Jain,Adv.  
  
Mr. B.B. Singh ,Adv.(NP)UPON hearing counsel the Court made the following  
O R D E RAfter hearing learned counsel for the  
petitioners for some time the Court rose for the day.  
The matters remained part-heard.

List on 18.3.2005.

[SUMAN WADHWA]  
COURT MASTER[MADHU SAXENA]  
COURT MASTER